

Sl. No.	Name
20.	Smt. Manju Bala
21.	Shri Vivek Gupta
22.	Smt. Divesh Kumari
23.	Shri Harish Kumar
24.	Shri Prateek Gupta

Supplying of faulty medical equipments for NRHM scheme

920. SHRIMATI SASIKALA PUSHPA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it has come to the notice of Government that medical equipments provided by Government under NRHM Scheme are mostly faulty and dysfunctional;
- (b) if so, the details thereof, including the complaints received from the States in this regard;
- (c) the action taken by Government to prevent such faulty supplies; and
- (d) the action taken against the culprits?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) Public health is a State subject. Under the National Health Mission, financial support is provided to States/UTs for strengthening their healthcare system including for medical equipment based on the requirements posed by the States/UTs in their Programme Implementation Plans. Medical equipment are largely procured by the States/UTs only under the National Rural Health Mission.

(b) No complaints have been received about faulty and dysfunctional equipment that have been supported under NRHM flexipool.

(c) and (d) do not arise in view of (b) above.

Inadequate facilities for swine flu treatment in Delhi

921. SHRIMATI NAZNIN FARUQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is fact that there are no adequate facilities for the swine flu infected patients in the country, especially in Delhi;